

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 189 of 2019

IN THE MATTER OF:

Group Captain Kulbir Singh Dutta (Retd.)

.....Appellant

Vs.

Mr. M.P. Jain & Ors.

.....Respondents

Present : None

O R D E R

25.07.2019 - Nobody appears for the Appellant. The appeal is also filed after a long delay.

Post the case for 'admission' on **29th July, 2019**.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A. I. S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

ss/gc